The police have taken up a case against a contractor identified as Venkatesh, who was carrying out rejuvenation work which led to the breach. “As per the complaint received from the BBMP, he made a wrong assessment while carrying out the work, which led to the breach. No arrests have been made so far,” said a senior police officer.

25/11/2019

FORM NO.137
(See Rule 76)
IN THE HIGH COURT OF KARNATAKA, AT BENGALURU
(ORIGINAL JURISDICTION)
IN THE MATTER OF COMPANIES ACT, 1956
AND IN THE MATTER OF M/S.MOVERS PRIVATE LIMITED (In liquidation)
Company Petition No.20/1988

ADVERTISEMENT AS TO DECLARATION OF SECOND DIVIDEND

Notice is hereby given that a second dividend on the admitted amount to the secured creditors will be declared and that the same will be payable on the 29th day of November 2019 and on the subsequent working days up to 3rd day of December 2019 at the office of the Official Liquidator through RTGS/NEFT System/Electronic Transfer to the secured creditors and workmen. Every person entitled to participate in this dividend will receive a notice to that effect and no payment will be made except upon production of such notice.

Sd/- (M.JAYAKUMAR)
OFFICIAL LIQUIDATOR HIGH COURT OF KARNATAKA,
CORPORATE BHAVAN, NO.26-27, 12TH FLOOR,
RAHEJA TOWERS, M.G.ROAD, BENGALURU - 560 001.
Tel No.: 080 26598727/3. TEL FAX : 26959874

Dated : 19.11.2019

Contact help line no. 138 for general complaints

GOMVERNMENT OF INDIA, DEPARTMENT OF SPACE
U.R. RAO SATELLITE CENTRE
CONSTRUCTION & MAINTENANCE GROUP
HAL Airport Road, Bengaluru - 560 017

BRIEF NOTICE INVITING E-TENDER (NET)

1. On behalf of President of India, item rate tender are invited for the following work

   Name of work : Electrical works for renovation of Room No. G1 to G7 at Guest House, URSC Main Campus, Bengaluru-17


   Estimated cost put to Tender ₹ 5,69,250/-

   Tender Document details

   Tender Document

   Period of completion in months from the date of issue of work order Two (02) Months

   Period during which the tender document can be downloaded.
   From 10.30 hrs. on 25.11.2019 to 16.30 hrs. on 04.12.2019

   Bid clarification
   From 11.00 hrs. on 25.11.2019 to 16.30 hrs. on 05.12.2019

   Last date and time of reply to Bid clarification
   Up to 17.00 hrs. on 06.12.2019

   Last date and time for receipt of tender
   Up to 14.30 hrs. on 12.12.2019

   Due date and time of opening of tenders
   After 14.30 hrs. on 09.12.2019

   Earnest money deposit (EMD)
   ₹ 11,785/- (Validity for 160 days)

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